

However, the Housing & Urban Development Corporation has sanctioned the following amounts to different Housing agencies in Uttar Pradesh:—

1979-80	Rs. 15.63 crores
1980-81	Rs. 22.21 crores
1981-82	Rs. 9.01 crores

The amounts released by HUDCO to different housing agencies are:—

1979-80	Rs. 10.50 crores
1980-81	Rs. 12.51 crores
1981-82	Rs. 12.46 crores

The above amounts drawn relate to all schemes sanctioned by HUDCO during 1979-80 to 1981-82 as well as before this period. This will help construct 77,984 dwellings, 86 per cent of which are meant for Economically Weaker Sections of the population and Low Income Group families with monthly family income not exceeding Rs. 600.

**Visit of world Bank Team to Tamil Nadu to discuss collection of loan from Farmers**

458. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the World Bank team visited Tamil Nadu to discuss with the Tamil Nadu Government the problem of collection of loan from farmers in the month of May, 1982;

(b) if so, whether any conclusion has been arrived at; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (c). In accordance with the terms of Agreement under the Agricultural Refinance and Development Corporation (ARDC) general line of credit from the World Bank, the latter sends

Supervision Missions to India periodically to review the implementation of the Project. The ARDC IV Project with World Bank assistance is currently under implementation. The World Bank Supervision Mission along with officers of the ARDC visited Tamil Nadu from 3-6-82 to 5-6-82 to review the rehabilitation programme of the Tamil Nadu Co-operative Land Development Bank, including the loan recovery position. The World Bank Supervision Mission, in its review of the situation, with the officials of the Government of Tamil Nadu, emphasised the importance of improving the collection performance of the Primary Land Development Banks, so as to ensure that the State Land Development Bank continues to draw refinance from the Agricultural Refinance and Development Corporation.

**Urbanisation of Villages in trans Yamuna**

459. SHRI MOTIBHAI R. CHAUDHARY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is fact that some of the villages in Trans-Yamuna have been urbanised including village Mandawali, Fazal pur Delhi;

(b) whether it is also fact that milk Dairies from the urbanised villages have been shifted to some other safe places; and

(c) whether it is also fact that the buffaloes belonging to villages Mandawali, Faza] Pur have also been removed and if not, what are the reasons?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the Sabha.